

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
Original application no. 93 of 2023 (WZ)

Taloja Industries Association ... Applicant

Vs.

MoEF & CC & Ors. ... Respondent

**Affidavit on behalf of Maharashtra Pollution Control Board.**

I, Satish H Padwal, age 52 years, occupation - Service, the Regional Officer of the Maharashtra Pollution Control Board (The Respondent Board) at Navi Mumbai, having my office at 7th Floor, Raigad Bhavan, Sector 11, CBD Belapur, MPCB, Navi Mumbai, do hereby state on solemn affirmation as under

1. I say and submit that the Hon'ble NGT has passed order dated 11.11.2024 in Original Application No.93/2023(WZ) dated 11/11/2024, MPCB has been asked to file the additional reply / explanatory report regarding Taloja CETP (Common Effluent Treatment Plant) results and various meetings towards the compliance of the Taloja CETP. I say and submit that pursuant to this Hon'ble NGT order dated 11/11/2024 a status report is submitted on the following aspect as follows:

- i) Taloja CETP Results
- ii) Various Meetings regarding the compliance of the Taloja CETP




2. I say and submit that details of Taloja CETP Results are as follows:
- The basic parameters to assess the CETP performance is  $P_H$ , COD (Chemical Oxygen Demand) and TDS (Total Dissolved Solids). Apart from that MPCB regularly monitors additional parameters – BOD (Biological Oxygen Demand), SS (Suspended Solids), O&G (Oil and Grease) and Metals traces such as Cadmium, Hexavalent Chromium, Copper, Lead, Nickel, Zinc. It is submitted that usually the metal traces are observed well within limits. The consented limit of the outlet effluent for  $P_H$  is 6 to 9, COD is 250 mg/L and for TDS, it is 2100 mg/L.
  - The figure 1,2 and 3 graphically represent the monthly average for  $P_H$ , COD and TDS for inlet and outlet of CETP. The outlet  $P_H$  values are consistently within consented limits since January 2023. For October and November 2024, COD and TDS standards are within the consented limits.

In the Table 1 :- tabulated the results of CETP for basic parameters.

**Table 1 Tabulated Results of Basic Parameters for CETP outlet**

Month-Year	pH	COD	TDS
Jan-23	8.3	699	2825
Feb-23	8.2	492	2618
Mar-23	8.2	1324	3277
April-23	8.2	1218	4385
May-23	8.1	852	2681
Jun-23	8.3	1096	443
July-23	7.8	448	1816
Aug-23	8.1	761	3142



Month-Year	pH	COD	TDS
Sep-23	7.5	781	2946
Oct-23	7.7	1629	2612
Nov-23	7.8	1352	1750
Dec-23	7.9	1032	2999
Jan-24	8.3	808	2908
Feb-24	8.3	782	3034
Mar-24	8.1	430	6055
April - 24	8.1	756	2638
May-24	8.1	688	3737
Jun-24	7.8	424	2168
Jul-24	7.4	332	2260
Aug-24	8.0	657	3880.33
Sep-24	8.1	700	3494
Oct-24	7.6	188	2080
Nov-24	7.7	238	1216.00


3. I say and submit that various meetings have been conducted in various matters for compliance of Taloja CETP which are summarized as below.

- a) In OA No 125/2018 as per the recommendation of Hon'ble Justice V. M. Kanade, **Steering Committee** has been constituted on 10/08/2023 which is Chaired by Joint Director (Water Pollution Control), MPCB and MIDC, Industrial Associations are stakeholders to the said **committee**. **A copy of said committee order dated 10.8.2023 is enclosed and marked as an Annexure II.** The major focus of the said committee is the compliance of Taloja CETP and technical interventions to improve the same. The Steering Committee has conducted four meetings till date.

I) 1<sup>st</sup> Sterring Committee meeting held on 26/09/2023

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Operate sump 2 pump continuously. Also informed about the possibility of illegal disposal of effluent at sump, this may be avoided by proper security and CCTV network at sump 2. Within 15 days	TMA and MIDC
2	Industries should be charged (water bill) based on actual quantity treated by CETP. Within 15 days	CETP
3	TMA agreed on the installation of CCTV at SUMP 2. Within 15 days	TMA
4	Identify such industries who are discharging high COD effluent. Within 15 days	CETP
5	CETP operator is submitting monthly vigilance report to MPCB. Monthly	CETP
6	Segregation of high COD streams, compulsion of lock and key for industries having effluent below 50 CMD and chamber specific monitoring routine to identify non-conforming zone will be effective. Within 15 days	CETP
7	MIDC submitted that lock and key arrangement will be implemented within 3 – 4 months. 03 months	MIDC
8	Proposal reg. smart industrial area for Taloja which will encompass the infrastructural gaps identified for Taloja area	MIDC
9	MIDC informed the start of work reg. extension of disposal line in creek has been started.	MIDC
10	For installation of SCADA system and other CETP upgrades (tertiary system, caps at equalization etc.) comprehensive proposal will be sent to MIDC HQ for approval and further action will be taken. Within 15 days	MIDC





Sr No	Points of Discussion and timeline	Responsibilities fixed on.
11	JD WPC has instructed strict adherence to positive discharge, lock and key with SCADA system, 100% sludge removal may lead to relaxation of COD to 2700 mg/L. Within 15 days	TIA, TMA, CETP and MIDC
12	Lock and Key and positive discharge lies with MIDC solely. 03 months	MIDC
13	Improvements in CETP on priority for compliance. Immediately	CETP
14	Joint vigilance with ground penetrating radar with MIDC and CETP should be done immediately to rectify the issue of illegal disposal by industries. Immediately	CETP, MIDC and MPCB
15	Environmental compensation may be imposed if CETP is not upgraded by MIDC and operations not improved by operator. Within 30 days	RO, Navi Mumbai MPCB
16	Sump 2 line should be separately connected to CETP on which MIDC agreed upon. Timeline will be informed by MIDC	MIDC
17	To avoid any illegal disposal at sump 2, CCTVs should be installed by TMA. Within 15 days	TMA

II) 2<sup>nd</sup> Sterring Committee meeting held on 16/01/2024

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Implementation of Lock and Key by MIDC for SSI industries	MIDC
2	Letter to be issued to non-complying stakeholders from committee side towards completions of directives in timebound manner	MPCB
3	Take cognizance of open chambers and ill-maintained effluent infrastructure	MIDC

III) 3<sup>rd</sup> Steering Committee meeting held on 07/06/2024

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Lock & Key + SCADA for Industries - Issued directions to industries in June 2024 for implementation of Lock & Key. 45 days.	MIDC
2	10 MLD Collection Tank at CETP - Complete the electrical work along with capping of the tank. 3 – 4 months.	MIDC
3	Sump 2 - sump 2 related work should be finished within 3 months.	MIDC
4	Biodigester - BOOT basis biodigester installation is proposed	MIDC
5	CETP Sampling - composite sampling of CETP Taloja for 15 days continuously.	MPCB
6	Issues raised by TMA and TIA - CETP operator - for the monthly non-compliance report should be shared with Associations Stringent action should be taken against operating entity. Old chambers and lines will be discontinued on priority.	CETP Operator and MIDC

A copy of the minutes of these meetings are enclosed and marked as **Annexure III.**

4. I say and submit that in the matter before Hon'ble Lokayukta filed by Shri. Rajiv Sinha & Sameer Patil bearing No LA/COM/2149/2022 (T-1), Monitoring Committee has been constituted under the leadership of District Collector / Magistrate, Raigad on 07/12/2023. A copy of said Monitoring Committee order dated 7.12.2023 is enclosed and marked as an **Annexure IV.**

- i) The objective of the committee is to reduce smell nuisance in the vicinity of Taloja CETP area. However, one of the sources of smell is Taloja CETP. Therefore, the monitoring committee is also expediting the compliance of Taloja CETP by technical interventions enlisted above. The Monitoring Committee has conducted four meetings till date.

l) 1<sup>st</sup> Monitoring Committee meeting held on 16/01/2024

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Letter to be issued to non-complying stakeholders from committee side towards completions of directives in timebound manner	MIDC & CIDCO
2	MPCB requested support for availing land for continuous ambient air quality station in Kharghar area. Additional District Magistrate asked MPCB to connect with Respective Tahsildar for further actions.	MPCB
3	Maintaining buffer zone along MIDC area. CIDCO has started work near new chemical zone. He submitted that PMC CIDCO should take necessary policy decisions in this regard.	CIDCO/PMC
4	illegal tanker disposal near Taloja MIDC water bodies. The committee asked local police to take appropriate action and improve vigilance to stop these activities. He requested the committee to take cognizance of open chambers and ill-maintained effluent infrastructure by MIDC.	MIDC/Taloja Police Station

II) 2<sup>nd</sup> Monitoring Committee meeting held on 05/03/2024

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Timebound action plan towards the SIT report recommendations.	MIDC & CIDCO
2	Necessary measures to comply in timebound manner for Lock & Key for Industries upto 50 CMD effluent and positive discharge for all industries	MPCB
3	Immediate action towards stop the effluent discharged in old pipeline & chambers.	MPCB
4	Provision of electronic flow meter at phase 2 sump	MIDC
5	Illegal dumping of HW in MIDC and around the MIDC area	MIDC
6	Not maintain the buffer zone and new construction by CIDCO/PMC very next to MIDC	CIDCO/PMC

III) 3<sup>rd</sup> Monitoring Committee meeting held on 05/03/2024

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Lock & Key + SCADA for Industries - Issued directions to industries in June 2024 for implementation of Lock & Key. 45 days.	MIDC
2	10 MLD Collection Tank at CETP - Complete the electrical work along with capping of the tank. 3 - 4 months.	MIDC
3	Sump 2 - sump 2 related work should be finished within 3 months.	MIDC
4	CETP Sampling - composite sampling of CETP Taloja for 15 days continuously.	MPCB
5	Issues raised by TMA and TIA - CETP operator - for monthly non-compliance report should be shared with Associations Stringent action should be taken	CETP Operator and MIDC

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
	against operating entity. Old chambers and lines will be discontinued as a priority.	

A copy of minutes of the said meeting are enclosed and marked as an **Annexure V**.

5. I say and submit that the applicant has also submitted a written complaint for which the Respondent Board conducted a personal hearing with the concerned authorities on 8<sup>th</sup> October 2024. It has been decided as follows in the meeting.

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Separation of M zone effluent in the second pond at sump 2 – MIDC submitted that tender has been awarded for mechanical and electrical fitment of pond 2 of sump 2. The work is ongoing. 6 – 8 months.	MIDC
2	Provision of screening mechanism (to avoid fish solid / fats etc into pond 2 of sump 2) and surface aerators – MIDC submitted that tender has been floated as work is in process. 6 – 8 months	MIDC
3	Lock and Key to all effluent generating industries – MIDC submitted that they have given 2 reminders to industries. MPCB insisted that MIDC should expeditiously implement the lock and key. Also, instructed SRO – Talaja to help MIDC team in this regard.	MIDC / MPCB
4	Discontinuation of Old Effluent Network – Few points in new chemical zone and near old chemical zone (Panchmahal to CETP) are having old effluent	MIDC

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
	network. MIDC agreed to close these networks as a priority. Immediately.	
5	CETP operator submitted the results of composite sampling. Meanwhile, high COD culture is being expedited. To avoid shock loads, zone wise surveillance will be improved.	MIDC
6	Stringent actions on non-complying units	MPCB
7	Extension of disposal line has been discussed at length.	MIDC
8	Extension of disposal line has been discussed at length.	MIDC

A copy of said Minutes of Personal hearing held on 8<sup>th</sup> Oct 2024 is enclosed and marked as an **Annexure VI**.

6. I say and submit that the Respondent Board has conducted a meeting under the authorities of the Board on 22/05/2024 for compliance with Talaja CETP and technical interventions to improve the same.

Sr No	Points of Discussion and timeline	Responsibilities fixed on.
1	Lock and Key with strainer and positive discharge to Industries having effluent load below 50 CMD (0 -25 CMD – 2 Day storage tank and 25 – 50 CMD – one day storage). Within 1 month	MIDC / MPCB
2	Operationalization of 10 MLD collection and equalization tank with capping of the same along with VOC absorbing system. Within 6 months	MIDC
3	Installation of flow meters at CETP Inlet, CETP Outlet and Sump 2 inlet-outlet. Within 3 months	MIDC
4	Operationalization of second pond for collection of M zone effluent at Sump 2. Within 3 months	MIDC



Sr No	Points of Discussion and timeline	Responsibilities fixed on.
5	Installation of multi-screen automated screening machine and surface aerators at Sump 2. Within 3 months	MIDC
6	Installation of CCTV at Sump 2. Within 1 month	MIDC
7	Biodigester Implementation through appropriate mechanism. 3 Years	MIDC

A copy of the said Minutes of the said meetings are enclosed and marked as an **Annexure VII**.

It is submitted that the Board has exhausted & exploring all necessary regulatory mechanism towards the compliance of Taloja CETP and the industries connected to Taloja CETP being Regulatory Authority.

I solemnly affirm the submission as on 10<sup>th</sup> February 2025.

For and on behalf of  
Maharashtra Pollution Control Board

(Satish Padwal)  
Regional Officer-Navi Mumbai



**BEFORE ME**

**SURESH N. KAMBLE**  
ADVOCATE & NOTARY  
(Govt. Of India)

Register Sr. No. 126/2025

**10 FEB 2025**

Annexure I-



Figure 1 Outlet P<sub>H</sub> Trend

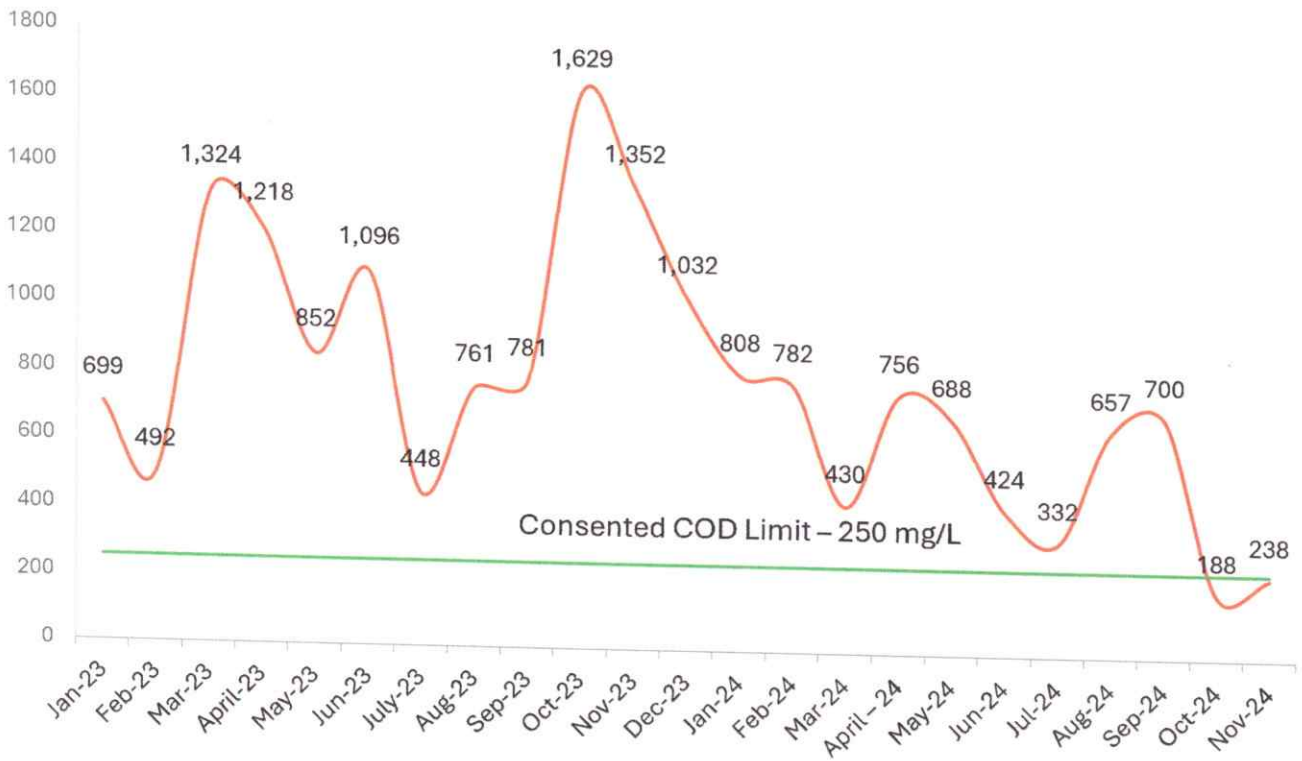


Figure 2 Inlet and Outlet COD Trend

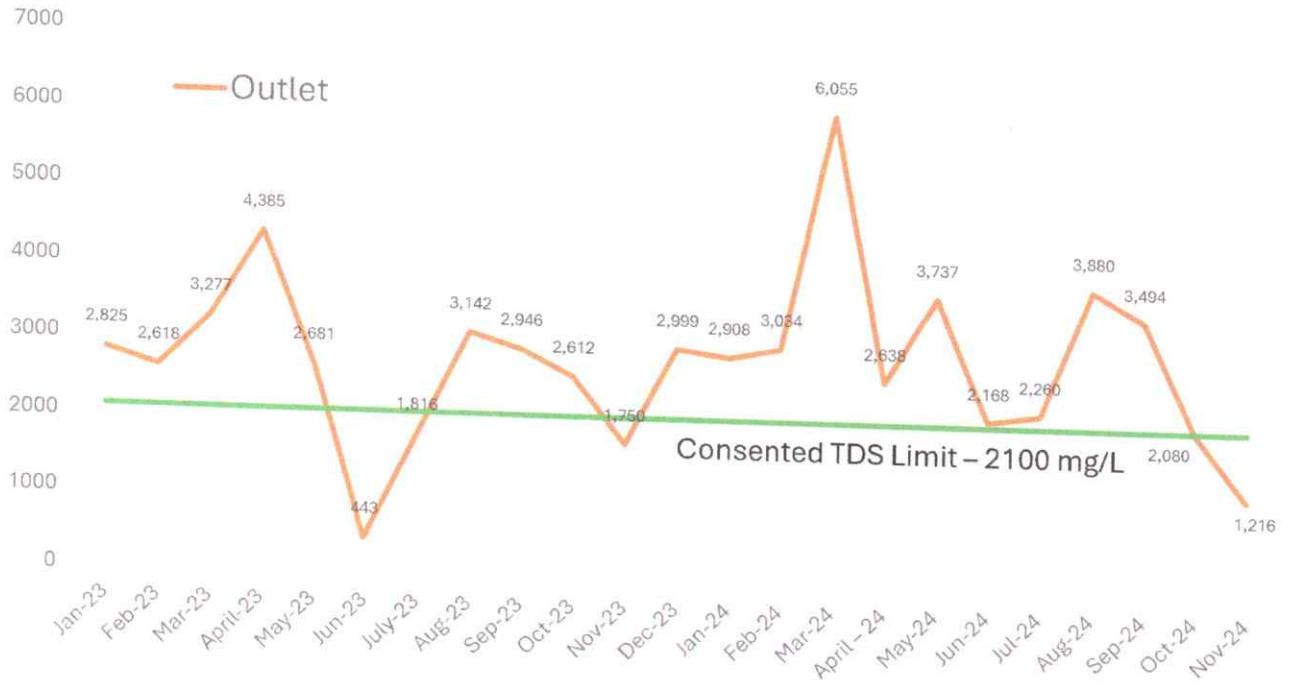


Figure 3 Inlet and Outlet TDS Trend

## Annexure 2

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**Sub-Regional Office, Navi Mumbai-III**

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7<sup>th</sup> Floor, Raigad Bhavan,  
 Sector-11, CBD Belapur,  
 Navi Mumbai- 400 614

**No. MPCB/SRONM-III/B-**

**Date: - 10 / 08 / 2023**

**Sub:** Constitution of Steering Committee as per Hon'ble NGT order in OA. No. 93/2023(WZ) dtd. 1<sup>st</sup> August 2023

**Ref:** 1. NGT order dtd. 1<sup>st</sup> August 2023 for OA. No. 93/2023 (WZ).

With the reference above Hon'ble NGT order, steering committee for the assessment of the functionality of CETP is being constituted. The Steering committee will be chaired by Joint Director (WPC), MPCB. The composition of Steering Committee is as below

- |   |                |
|---|----------------|
| 1. Joint Director (WPC), MPCB                           | Chairman       |
| 2. Regional Officer (Navi Mumbai), MPCB                 | Member         |
| 3. Executive Engineer (Alibaug), MIDC                   | Member         |
| 4. Representatives of CETP (Taloja)                     | Member         |
| 5. Representatives of Taloja Manufacturer's Association | Invited Member |
| 6. Representatives of Taloja Industrial Association     | Invited Member |
| 7. Sub Regional Officer (Taloja), MPCB                  | Convenor       |

The first meeting of steering committee will be communicated soon.

(Vikrant Bhalerao)

Sub-Regional Officer, Taloja

**Copy submitted to:**

1. Joint Director (WPC), MPC Board, Mumbai.
2. The Regional Officer (Navi Mumbai), MPC Board.
3. Executive Engineer (Alibaug), MIDC
4. Director, KDC- Aqua Pvt. Ltd. – CETP Taloja Operating Agency
5. President, Taloja Manufacturer's Association
6. President, Taloja Industrial Association

## Annexure 3

### Minutes of Meeting

#### 1<sup>st</sup> Meeting of the Steering Committee

Constituted under Hon'ble NGT order 93/2023

The meeting was conducted under the chairmanship of the Joint Director (WPC), MPCB (through V.C.) on 26<sup>th</sup> September, 2023 at 4 PM at Conference Hall, 7<sup>th</sup> Floor, Raigad Bhavan, CBD Belapur (RO - Navi Mumbai, MPCB office). Attendee list is attached in annexure. Initially, the industrial association was heard by the committee member. For the improvement of CETP the following key aspects were discussed at lengths with members of the steering committee.

Sr. No.	Members	Say /Points of discussions	Timeline	Responsibility fixed on
1	TIA- Taloja Industrial Association	a. As per NGT order 93/2023 dtd. 01/08/2023, relaxation in COD to 2700 mg/L should be granted for SSI units	As per Hon'ble NGT order dated 01/08/2023.	TIA, TMA, CETP, MIDC and MPCB.
		b. SSI units should be allowed for product change and expansion		
		c. CETP should install tertiary treatment system on priority		
2	TMA- Taloja Manufacturers Association (388 SSI members)	a. For SSI units, installation of SCADA based monitoring system, effluent storage, lock and key and positive discharge is investment intensive. Also considering the pollution aspect in Taloja MIDC, such relaxation should not be advisable.	---	---
		b. Relaxation is voluntary and not to be mandated.	---	---
		c. Considering odour issues and CETP shock load, TMA submitted that MIDC should operate sump 2 pump continuously. TMA also informed about the possibility of illegal disposal of effluent at sump. This may be avoided by proper security and CCTV network at sump 2.	Within 15 days	TMA and MIDC
		d. Industries should be charged (water bill) based on actual	Within 15 days	CETP

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		quantity treated by CETP.		
		e. TMA agreed on the installation of CCTV at SUMP 2	Within 15 days	TMA
3	CETP	a. CETP operator informed that the CETP is in receipt of COD shock load at the inlet which is key reasons for non-compliance. JD WPC instructed to identify such industries who are discharging high COD effluent.	Within 15 days	CETP
		b. CETP operator is submitting monthly vigilance report to MPCB	Monthly	CETP
		c. CETP suggested that segregation of high COD streams, compulsion of lock and key for industries having effluent below 50 CMD and chamber specific monitoring routine to identify non-conforming zone will be effective.	Within 15 days	CETP
4	MIDC	a. MIDC submitted that lock and key arrangement will be implemented within 3 - 4 months.	03 months	MIDC
		b. With the help of KPMG, proposal reg. smart industrial area for Taloja which will encompass the infrastructural gaps identified for Taloja area	As per MIDCs policy	MIDC
		c. MIDC informed the start of work reg. extension of disposal line in creek has been started.	As per MIDCs policy	MIDC
		d. For installation of SCADA system and other CETP upgrades (tertiary system, caps at equalization etc.) comprehensive proposal will be sent to MIDC HQ for approval and further action will be taken	Within 15 days	MIDC
5	MPCB	a. JD WPC has instructed strict adherence to positive discharge, lock and key with SCADA system. 100% sludge removal may lead to relaxation of COD to 2700 mg/L	Within 15 days	TIA, TMA, CETP and MIDC

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	b. JD WPC clarified that responsibility of implementation of Lock and Key and positive discharge lies with MIDC solely.	03 months	MIDC
	c. RO -Navi Mumbai informed reg. latest 24/8 and 4/9 PD to MIDC reg. proposed improvements in CETP on priority for compliance.	Immediately	CETP
	d. JD WPC also suggested that joint vigilance with ground penetrating radar with MIDC and CETP should be done immediately to rectify the issue of illegal disposal by industries.	Immediately	CETP, MIDC and MPCB
	e. JD WPC indicated that environmental compensation may be imposed if CETP is not upgraded by MIDC and operations not improved by operator.	Within 30 days	RO, Navi Mumbai MPCB
	f. JD WPC guided that sump 2 line should be separately connected to CETP on which MIDC agreed upon. Timeline will be informed by MIDC	As per MIDCs policy	MIDC
	g. To avoid any illegal disposal at sump 2, JD WPC suggested that CCTVs should be installed by TMA .	Within 15 days	TMA
	h. JD WPC indicated that initially steering committee meeting should be held fortnightly. The next date is tentatively scheduled on 26/10/2023 and accordingly same will be communicated to all concern members.	Immediately	RO Navi Mumbai

Meeting ended with the vote of thanks to the Joint Director (WPC), MPCB who chaired the steering committee meeting.

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#### **Annexure**

##### List of Attendees

1. Joint Director (WPC), MPCB
2. Regional Officer (Navi Mumbai), MPCB
3. Sub Regional Officer (Taloja), MPCB
4. Executive Engineer (Alibug), MIDC
5. Deputy Engineer (Drainage, Taloja), MIDC
6. Managing Director (KDC - Aqua Pvt. Ltd.) - CETP operator
7. President, Taloja Manufacturers' Association - Invitee
8. President, Taloja Industrial Association - Invitee

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## Minutes of Meeting

### 2<sup>nd</sup> Steering Committee Meeting

Date & Time: – 16/01/2024 at 03:00 PM  
Mode of Operation – Online mode

The meeting was chaired by Joint Director (WPC), MPCB. Initially Sub-regional Officer, Talaja briefed attendees reg. purpose of steering committee along with directions issued to various stakeholders for Talaja CETP mitigation.

#### Discussion Points –

1. Regular compliance review meeting of CETP committee is proposed on quarterly basis on first Tuesday of quarter month.
2. Review was taken for earlier steering committee meeting directives. MIDC has failed to act upon the decided action plan. President, TIA informed the committee about CETP non-compliances. The Joint Director (WPC) emphasized upon the implementation of Lock and Key by MIDC for SSI industries. In this regard, MPCB informed the committee about the directions issued on 04/09/2023. It was decided that MIDC shall submit point-wise timebound ATR and remediation plan for CETP and associated infrastructure.
3. MPCB informed the committee about the compliance status of MIDC, and Industries. It was decided that directive letter to be issued to non-complying stakeholders from committee side towards completions of directives in timebound manner.
4. MPCB informed the committee about the night vigilance by MPCB staff since September, 2023 to control irregular / non compliant effluent discharging industries.
5. President, TMA informed the committee to take cognizance of open chambers and ill-maintained effluent infrastructure by MIDC.

The meeting ended with vote of thanks to the chair.

#### List of Attendees

1. Joint Director (WPC), MPCB
2. Regional Officer (Navi Mumbai), MPCB
3. Executive Engineer (Alibaug), MIDC
4. CETP Operator (KDC – Aqauchem)
5. President, Talaja Manufacturers' Association
6. President, Talaja Industrial Association

## Minutes of Meeting 3<sup>rd</sup> Steering Committee Meeting

Date & Time: – 07/06/2024 at 03:30 PM

Venue of Meeting – Online

The meeting of the stake holders of Steering Committee for Taloja CETP was chaired by Addl. District Magistrate, Raigad.

At first Sub Regional Officer, Taloja (MPCB) briefed about the agenda and progress of the directions of Hon'ble Lokayukta. Progress as per earlier meeting dtd. 05/03/2024 is tabulated as below along with the discussion points

Sr. No.	Discussion Point	Discussion	Responsible Authority
1.	Lock & Key + SCADA for Industries	MIDC has issued directions to industries in June 2024 for implementation of Lock & Key. For the implementation 45 days timeframe is provided to Industries	MIDC + Industries  (Support is expected from Industrial Associations)
2.	10 MLD Collection Tank at CETP	a. MIDC submitted that piping work is in process. Meanwhile, the electrical work (Pump and other units) tender is not yet floated. b. Considering Lokayukta directions, capping to 10 MLD tank is must. c. Joint Director directed MIDC to complete the electrical work along with capping of the tank within next 3 – 4 months on priority.	MIDC
3.	Sump 2	a. MIDC submitted that tender process of multiscreen mechanism and surface aerators for sump 2 is in process. b. MIDC will be initiating the electrical tender for the operationalization of pond 2 of sump 2 . Time lines were not elaborately put up. c. Joint Director directed that the sump 2 related work should be finished within 3 months.	MIDC
4.	Biodigester	a. Considering recent discussions, BOOT basis biodigester installation is proposed. MIDC will be handing over land to selected private entity.	MIDC / MPCB
5.	CETP Sampling	a. Joint Director instructed SRO Taloja for composite sampling of CETP Taloja for 15 days continuously.	MPCB

6.	Issues raised by TMA and TIA	<p>a. Data of defaulting units should be made available to Associations. Joint Director instructed CETP operator for monthly non-compliance report should be shared with Associations</p> <p>b. Associations opined that due to non-compliance of CETP, expansion of industries are stalled. Therefore, stringent action should be taken against operating entity.</p> <p>c. Associations raised concern over the leakages of old effluent lines which are still in use and are leaking into storm water line. MIDC submitted that old chambers and lines will be discontinued on priority. Joint Director instructed MIDC to take necessary action on priority to avoid this issue.</p>	CETP Operator and MIDC
7.	Next Meeting	Joint Director opined that next meeting (4 <sup>th</sup> ) should be conducted on 10 <sup>th</sup> July in which concerned stakehold should put up the compliance / progress status status	

The Meeting ended with Vote of thanks to the Chair.

#### List of Attendees

1. Joint Director (WPC), MPCB HQ, Sion, Mumbai
2. Sub Regional Officer (Taloja), MPCB
3. Deputy Engineer (Alibaug), MIDC
4. President, Taloja Manufacturers' Association
5. President, Taloja Industrial Association
6. Managing Director, KDC-Aqua Pvt. Ltd. (Taloja CETP Operator)

## Annexure 4

## MAHARASHTRA POLLUTION CONTROL BOARD

Phone No. 24010437 / 24020781  
 Visit us at : <http://mpcb.gov.in>  
 Email : [jdwater@mpcb.gov.in](mailto:jdwater@mpcb.gov.in)



Kalptaru Point 3<sup>rd</sup> floor,  
 Sion Matunga Scheme  
 Road No. 8, Infant of Sion  
 Cereal, Sion (E),  
 Mumbai - 400 022.

No.MPCB/RTI/JD(WPC)/B-231207-FTS-0329

Date: 07 / 12 / 2023

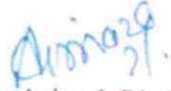
**Sub :** Constitution of Monitoring Committee to ensure strict timebound adherence to submitted action plan for reducing air pollution

**Ref:** 1. Lokayukta & UPA Lokayukta Complaint No. LA/COM/2149/2022 (T-1) filed by Shri. Rajiv Sinha & Sameer Patil  
 2. Hon'ble Lokayukta Order dtd. 13/10/2023

Hon'ble Lokayukta Order dtd. 13/10/2023 in respect of Lokayukta & UPA Lokayukta Complaint No. LA/COM/2149/2022 (T-1) filed by Shri. Rajiv Sinha & Sameer Patil. Hon'ble Lokayukta has directed to appoint a Monitoring Committee to ensure strict timebound adherence to submitted action plan for reducing air pollution in Taloja MIDC. The Hon'ble Lokayukta has constituted a Joint Committee comprising of following members:-

Sr. No.	Name / Designation	
1	District Collector, Raigad	Member
2	Commissioner, Panvel Municipal Corporation	Member
3	Regional Officer, Navi Mumbai, MPCB	Member
4	Executive Engineer, MIDC Talja Area, Alibag	Member
5	Senior Inspector of Taloja Police Station	Member
6	Representative of CIDCO	Member
7	Representative of Taloja Manufacturing Association (TMA)	Member
8	Representative of Taloja Manufacturing Association (TIA)	Member
9	A Technician preferable from IIT or any other Institute	Member
10	Sub-Regional Officer, Navi Mumbai, MPCB	Member Conveyor

The Committee shall submit a report regarding the progress made by all the stakeholders.

  
 Dr. Avinash Dhakne, IAS,  
 Member Secretary

**Copy to:**  
 All Committee Members.

**Copy Submitted for information to:**  
 Hon'ble Lokayukta, Mumbai ([soadm.lokayukta@maharashtra.gov.in](mailto:soadm.lokayukta@maharashtra.gov.in)).

## Annexure 5

### Minutes of Meeting Monitoring Committee for Taloja Odour Mitigation

Date & Time: – 16/01/2024 at 03:00 PM  
Mode of Operation – Online mode

The meeting was chaired by Additional District Magistrate, Raigad. Initially Sub-regional Officer, Taloja briefed attendees reg purpose of monitoring committee along with directions issued to various stakeholders for Taloja odour mitigation.

#### Discussion Points –

1. Regular compliance review meeting of Monitoring committee is proposed on monthly basis on first Tuesday of each month.
2. MPCB informed the committee about the compliance status of MIDC, CIDCO and Industries. It was decided that directive letter to be issued to non-complying stakeholders from committee side towards completions of directives in timebound manner.
3. Additional District Magistrate asked the committee about the provision of penal action for non-complying stakeholder. MPCB will inform the committee by discussing with legal team. District Collector (Residential) further added that synchronization of activities carried by this committee with the 'District Crisis Group'.
4. MPCB requested support for availing land for continuous ambient air quality station in Kharghar area. Additional District Magistrate asked MPCB to connect with Respective Tahsildar for further actions.
5. MPCB informed the committee about the night vigilance by MPCB staff since September, 2023 to control odourous activities.
6. President, TIA informed the committee about CETP non-compliances. In this regard, MPCB informed the committee about the directions issued on 04/09/2023. It was decided that MIDC shall submit point-wise timebound ATR and remediation plan for CETP and associated infrastructure.
7. President, TMA raised points reg. maintaining buffer zone along MIDC area. He further added that CIDCO has started work near new chemical zone. He submitted that PMC, CIDCO should take necessary policy decisions in this regard.
8. President, TMA informed the committee about illegal tanker disposal near Taloja MIDC water bodies. The committee asked local police to take appropriate action and improve vigilance to stop these activities. He requested the committee to take cognizance of open chambers and ill-maintained effluent infrastructure by MIDC.

The meeting ended with vote of thanks to the chair.

#### List of Attendees

1. Additional District Magistrate, Raigad
2. Regional Officer (Navi Mumbai), MPCB
3. Executive Engineer (Alibaug), MIDC
4. Superintending Engineer (Env.), CIDCO
5. Senior Police Inspector (Taloja)
6. President, Taloja Manufacturers' Association
7. President, Taloja Industrial Association

  
Additional District Magistrate  
Raigad

## Minutes of Meeting

### Monitoring Committee for Taloja Odour

### Mitigation

Date & Time: – 16/01/2024 at 03:00 PM  
 Mode of Operation – Online mode

The meeting was chaired by Additional District Magistrate, Raigad. Initially Sub-regional Officer, Taloja briefed attendees reg purpose of monitoring committee along with directions issued to various stakeholders for Taloja odour mitigation.

#### Discussion Points –

1. Regular compliance review meeting of Monitoring committee is proposed on monthly basis on first Tuesday of each month.
2. MPCB informed the committee about the compliance status of MIDC, CIDCO and Industries. It was decided that directive letter to be issued to non-complying stakeholders from committee side towards completions of directives in timebound manner.
3. Additional District Magistrate asked the committee about the provision of penal action for non-complying stakeholder. MPCB will inform the committee by discussing with legal team. District Collector (Residential) further added that synchronization of activities carried by this committee with the 'District Crisis Group'.
4. MPCB requested support for availing land for continuous ambient air quality station in Kharghar area. Additional District Magistrate asked MPCB to connect with Respective Tahsildar for further actions.
5. MPCB informed the committee about the night vigilance by MPCB staff since September, 2023 to control odourous activities.
6. President, TIA informed the committee about CETP non-compliances. In this regard MPCB informed the committee about the directions issued on 04/09/2023. It was decided that MIDC shall submit point-wise timebound ATR and remediation plan for CETP and associated infrastructure.
7. President, TMA raised points reg. maintaining buffer zone along MIDC area. He further added that CIDCO has started work near new chemical zone. He submitted that PMC, CIDCO should take necessary policy decisions in this regard.
8. President, TMA informed the committee about illegal tanker disposal near Taloja MIDC water bodies. The committee asked local police to take appropriate action and improve vigilance to stop these activities. He requested the committee to take cognizance of open chambers and ill-maintained effluent infrastructure by MIDC.

The meeting ended with vote of thanks to the chair.

#### List of Attendees

1. Additional District Magistrate, Raigad
2. Regional Officer (Navi Mumbai), MPCB
3. Executive Engineer (Alibaug), MIDC
4. Superintending Engineer (Env.), CIDCO
5. Senior Police Inspector (Taloja)
6. President, Taloja Manufacturers' Association
7. President, Taloja Industrial Association

  
 Additional District Magistrate  
 Raigad

8. TMA raised the issue of not maintain the buffer zone and new construction by CIDCO/PMC very next to MIDC. This will create issues for future residents. Additional District Magistrate, Raigad suggested that necessary may be expedited by CIDCO/PMC.
9. MPCB informed the committee about the night vigilance by MPCB staff since September, 2023 to control odorous activities

The meeting ended with vote of thanks to the chair.

#### **List of Attendees**

1. Additional District Magistrate, Raigad
2. Regional Officer (Navi Mumbai), MPCB
3. Sub Regional Officer (Taloja), MPCB
4. Dy. Municipal Commissioner, Panvel Municipal Corporation
5. Dy. Engineer (Drainage), MIDC Taloja
6. Asst. Engineer, MIDC Taloja
7. President, Taloja Manufacturers' Association
8. President, Taloja Industrial Association

  
Add. District Magistrate  
Raigad-aibag

## Minutes of Meeting

### 3<sup>rd</sup> Monitoring Committee Meeting

Date & Time: - 07/06/2024 at 03:30 PM

Venue of Meeting - Online

The meeting of the stake holders of Monitoring Committee for Talaja CETP was chaired by Addl. District Magistrate, Raigad.

At first Sub Regional Officer, Talaja (MPCB) briefed about the agenda and progress of the directions of Hon'ble Lokayukta. Progress as per earlier meeting dtd. 05/03/2024 is tabulated as below along with the discussion points

Sr. No.	Discussion Point	Discussion	Responsible Authority
1.	Lock & Key + SCADA for Industries	MIDC has issued directions to industries in June 2024 for implementation of Lock & Key. For the implementation 45 days timeframe is provided to Industries	MIDC + Industries  (Support is expected from Industrial Associations)
2.	10 MLD Collection Tank at CETP	a. MIDC submitted that piping work is in process. Meanwhile, the electrical work (Pump and other units) tender is not yet floated. b. Considering Lokayukta directions, capping to 10 MLD tank is must. c. This should be finished on priority.	MIDC
3.	Sump 2	a. MIDC submitted that tender process of multiscreen mechanism and surface aerators for sump 2 is in process. b. MIDC will be initiating the electrical tender for the operationalization of pond 2 of sump 2 . Timelines were not elaborately put up by MIDC c. Addl. DM has directed to expedite the work prior to winter.	MIDC
4.	CETP Sampling	SRO Talaja informed that composite sampling of CETP Talaja will be done for 15 days continuously.	MPCB
5.	Issues raised by TMA and TIA	a. Data of defaulting units should be made available to Associations. CETP operator was instructed for monthly non-compliance report should be shared with Associations b. Associations opined that due to non-compliance of CETP, expansion of industries are stalled. Therefore, stringent action should be taken against operating entity.	CETP Operator and MIDC

		c. Associations raised concern over the leakages of old effluent lines which are still in use and are leaking into storm water line. MIDC submitted that old chambers and lines will be discontinued on priority. MIDC was instructed to take necessary action on priority to avoid this issue.	
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The Meeting ended with Vote of thanks to the Chair.

#### List of Attendees

1. Additional District Magistrate, Raigad
2. Regional Officer (Navi Mumbai), MPCB
3. Sub Regional Officer (Taloja), MPCB
4. Deputy Engineer (Taloja), MIDC
5. Representative of Panvel Municipal Corporation
6. President, Taloja Manufacturers' Association
7. President, Taloja Industrial Association

## Annexure 6

## Minutes of the Meeting Reg. Talaja CETP

Date - 8<sup>th</sup> October 2024 at 2.30 PM, MPCB HQ, Sion.

## Attendees

1. Joint Director (Water Pollution Control), MPCB
2. Regional Officer (Navi Mumbai), MPCB
3. Executive Engineer (Kokan), MIDC
4. Sub Regional Officer (Talaja), MPCB
5. Mr. Madhukar Naik (Director), KDC Aquachem Pvt. Ltd., CETP Operator
6. Assistant Engineer (Talaja), MIDC

## Discussions –

1. As per the directives by higher authorities, Joint Director (WPC), MPCB has taken the review meeting of Talaja CETP.
2. Talaja CETP is operated and maintained by M/s. KDC-Aquachem as operator, appointed by MIDC.
3. The Regional Officer (Navi Mumbai), MPCB has explained the forum about the directives issued to Talaja CETP in past 1 year and the noncompliance as below.
  - a. Separation of M zone effluent in the second pond at sump 2 -  
*MIDC submitted that tender has been awarded for mechanical and electrical fitment of pond 2 of sump 2. The work is ongoing. Expected timelines are ~ 6 – 8 months.*
  - b. Provision of screening mechanism (to avoid fish solid / fats etc into pond 2 of sump 2) and surface aerators –  
*MIDC submitted that tender has been floated as work is in process. Expected timelines are ~ 6 – 8 months.*
  - c. Lock and Key to all effluent generating industries –  
*MIDC submitted that they have given 2 reminders to industries, MPCB insisted that MIDC should expeditiously implement the lock and key. Also, instructed SRO – Talaja to coordinate MIDC team in this regard.*
  - d. Discontinuation of Old Effluent Network –  
*A few points in the new chemical zone and near the old chemical zone (Panchmahal to CETP) are having old effluent network. MIDC agreed to close these networks as a priority.*
  - e. Operations of Talaja CETP –  
*The analysis report on the CETP inlet and outlet does not meet the prescribed norms.*

*The CETP operator in association with MPCB communicates the list of defaulters to Regional Officer, MPCB, Navi Mumbai and ensures that inlet and outlet parameter shall meet the norms.*

After due deliberation, it was directed as follows: -

1. To expediate the ongoing work at sump no. 2 shall be completed on priority.
2. The CETP Operator and SRO, MPCB, Talaja, shall identify the noncompliance unit, those responsible for performance of the CETP and submit the fortnightly report along with the list of Industries to Regional Office, Navi Mumbai for further needful.
3. MIDC shall take the follow-up to obtain the NOC from Maharashtra Maritime Board for the extension of disposal pipeline as per the disposal point finalized by the NIO.
4. For odour nuisance, suitable timebound actions (such as deodorant sprinkling system along with periphery of the CETP) or any other measures need to be taken considering the upcoming winter season to avoid smell complaints. The details of the same shall be submitted by CEPT at Regional Office, Navi Mumbai within the period of 15 days along with Bar chart.
5. CETP operator shall take all necessary measures to meet CETP outlet norms.
6. MIDC shall submit the Bank Guarantee at earliest.

=====

*J. S. Ghosh*  
21/10/24

## Annexure 7

## Minutes of Meeting

### Compliance Status of Taloja CETP

Date & Time: – 22/05/2024 at 01:00 PM

Mode of Meeting – In Person at Hon'ble Chairman Chamber

The meeting was chaired by Hon'ble Chairman, MPCB. The list of attendees is attached in annexure 1. Initially Sub-regional Officer, Taloja briefed attendees reg. compliances under various ongoing as well as past judicial matter reg. Taloja CETP compliance along with directions issued by regional office, Navi-Mumbai towards improvement in Taloja CETP. (copy of presentation and direction is attached as Annexure 2).

#### Discussion Points –

1. As per the presentation, MPCB official informed Hon'ble Chairman reg. 4 directions in 2023 -24 were issued to MIDC reg. non-compliances reported at Taloja CETP. The reply submitted by MIDC was found insufficient and non-committal towards time bound action plan.
2. MIDC officials reasoned towards procedural delays reg. technical specification and tender floating and assessment.
3. Hon'ble Chairman took note of it and directed MIDC officials to complete following compliance points.

Sr. No.	Compliance Point	Timeline for Completion
1.	Lock and Key with strainer and positive discharge to Industries having effluent load below 50 CMD (0 -25 CMD – 2 Day storage tank and 25 – 50 CMD – one day storage)	Within 1 month (30/06/2024)
2.	Operationalization of 10 MLD collection and equalization tank with capping of the same along with VOC absorbing system	Within 6 months (30/11/2024)
3.	Installation of flow meters at CETP Inlet, CETP Outlet and Sump 2 inlet-outlet	Within 3 months (31/08/2024)
4.	Operationalization of second pond for collection of M zone effluent at Sump 2	Within 3 months (31/08/2024)
5.	Installation of multi-screen automated screening machine and surface aerators at Sump 2	Within 3 months (31/08/2024)
6.	Installation of CCTV at Sump 2	Within 1 month (31/07/2024)
7.	Biodigester Implementation through appropriate mechanism	Long Term (3 years)

4. Hon'ble Chairman (MPCB) directed MIDC to complete the administrative procedure reg. procurement of equipment in this reg. by 15<sup>th</sup> July.
5. Meeting ended with vote of thanks to the Hon'ble Chairman (MPCB)

**Annexure 1**

## List of Attendees

1. Joint Director (WPC), MPCB, Sion, Mumbai
2. Superintendent Engineer, Kokan, MIDC, Panvel
3. Regional Officer (Navi Mumbai), MPCB, Navi Mumbai
4. Sub Regional Officer (Taloja), MPCB, Navi Mumbai
5. Deputy Engineer (Drainage), Taloja MIDC, Panvel
6. Field Officer (Taloja), MPCB, Navi Mumbai
7. Assistant Engineer (Drainage), MIDC, Panvel
8. Managing Director, KDC Aqua (CETP Operator)
9. President, Taloja Manufacturer Association, MIDC Taloja
10. Secretary, Taloja Manufacturer Association, MIDC Taloja

## MAHARASHTRA POLLUTION CONTROL BOARD

**Minutes of the Review meeting held on 29/05/2024, 3:00 PM, MPCB, HQ, Sion-Mumbai under Chairmanship of Member Secretary, MPCB for implementation of Hon'ble NGT order in O. A. 1038/2019 wrt Comprehensive Environmental Pollution Index of Navi Mumbai & Taloja area, Maharashtra.**

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Meeting of the stakeholders of CEPI area for Navi Mumbai & Taloja area of conducted under the Chairmanship Hon'ble Member Secretary of the MPC Board at Conference Hall, 4th Floor, MPC Board Head Office, Sion, Mumbai-22. List of participants who attended the meeting is attached herewith.

At the outset, Joint Director (APC), welcomed all the stakeholders of CEPI area for Navi Mumbai & Taloja area and introduced the purpose of said review meeting. He informed that, in the Application No. 1038/2018, directions are given by Hon'ble NGT regarding CEPI score for Navi Mumbai & Taloja area is in severely polluted category. Also MPCB considering suo moto case in Hon'ble Bombay High Court regarding Air Pollution in MMR area. Thereafter requested Regional Officer, Navi Mumbai to give presentation regarding directions of Hon'ble NGT & responsibility of stakeholders to comply with the same so as to bring down the CEPI of Navi Mumbai & Taloja area. Regional Officer, Navi Mumbai made presentation of present status with the short-term, long-term measures and informed efforts made by MPCB to reduce CEPI Index.

Member Secretary discussed the various aspects contributing to CEPI index and pointed out that all the stake holders shall take collective efforts to come out from CEPI area and to reduce the CEPI score, to comply with the directions of Hon'ble NGT. He showed his displeasure about increase in CEPI score of Navi Mumbai. Further discussed issues with industry associations (TBIA/TMA), major industries, RTO representatives and Police Department, representative of MIDC for abatement of pollution.

The major points of discussion in the said meeting are as under:

Sr. No	Points	Discussion	Time Target	Concerned Stakeholder
1	CIDCO Stone Quarry	Evaluate possibility of backfilling of CIDCO owned stone quarry sites in Navi Mumbai Area and capping with plantation.	3 Months	CIDCO, NMMC & Forest
2	CETP Taloja	Conduct night vigilance with composite sampling for next 2 weeks.	1 Month	RO NM, MPCB
		Submit comprehensive plan to bring down CETP outlet COD to consented standard.	15 days	CETP Operator

1


Sr. No	Points	Discussion	Time Target	Concerned Stakeholder
		<ul style="list-style-type: none"> <li>• Immediate implementation of Lock and Key + Strainer + Positive Discharge + Electronic Flow Meter</li> </ul>	1 Months	MIDC/ CETP
		<ul style="list-style-type: none"> <li>• Operationalization of 10 MLD and capping of the same</li> </ul>	6 Months	MIDC
		<ul style="list-style-type: none"> <li>• Installation of Surface aerators and Multi screen Mechanism at Sump 2</li> </ul>	2 Months	MIDC
		<ul style="list-style-type: none"> <li>• Operationalization of second pond for collection of M zone effluent at Sump 2</li> </ul>	2 Months	MIDC
		<ul style="list-style-type: none"> <li>• Installation of flow meters at CETP &amp; Sump 2 inlet-outlet</li> </ul>	1 Month	MIDC
3	Clean fuel conversion (coal to PNG)	Member Secretary encouraged industries to adopt Clean fuel. Few industries submitted that replacement of coal by briquettes is preferable considering technical and capital aspect. Obtain carbon neutrality plan of those industries (37 nos) who have not yet converted clean fuel.	1 Month	RONM, MPCB / Industrial Association/ Industry
4	Effluent load from Taloja MIDC Industries	Member Secretary directed industries and the Regional Officer (Navi Mumbai) to amend the consents based on water consumption after facts verification within 45 days from this meeting. SRO-Taloja has been directed to communicate same to industrial associations.	45 Days	Industries
5	Illegal tanker disposal	Respective MPCB office should ensure the compliance. He instructed to expedite the better compliance in terms of hazardous waste transportation via efficient tracking mechanism. He further added that necessary infrastructure (installation of chowkis in and around MIDC) support to respective police station and highway police may be provided by MPCB (Towards installation of Chowki).	1 Month	RONM, MPCB
6	CIDCO dumping ground	Install leachate treatment plant. Stop-gap arrangement includes that leachate to be sent to STP.	3 Months	CIDCO, PMC & RO Raigad, MPCB
7	Sewage network and STP issue	MIDC and NMMC authorities to resolve the sewage network and STP issue from slum pockets in TTC MIDC area. As short term measures NMMC should explore the possibility of bio-culture treatment to Alok nallah.	3 Months	NMMC & MIDC

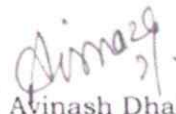
Sr. No	Points	Discussion	Time Target	Concerned Stakeholder
8	Green Zone	Green zone in and around MIDC areas through scientific plantation.	Perpetual	Industries / NMMC, PMC & CIDCO
9	Reuse of treated Sewage	Treated water from ULBs should be re-use by Industries along with rain-water harvesting efforts by Industries.	6 Months	MIDC, NMMC, PMC & CIDCO
10	C & D waste recycling plant	NMMC to expedite the same.	Continuous	NMMC/ PMC
11	Sewage Treatment plant	Separate STP shall be provided at adjacent area of MIDC Talaja	1 Year	PMC/ CIDCO
12	Installation of Leak Detection & Repair system (LDAR)	All industries shall install Leak Detection & Repair system (LDAR) for hazardous air pollutant emitting units	45 days	Industry
13	Air pollution due to Navi Mumbai Airport Development activity	Visit & Carry out-Air Monitoring	1 Month	RO Raigad, MPCB

Also directed that;

- MGL shall expedite the supply of Clean fuel to those remaining industries for conversion within 03 months.
- Those industries not yet provided VOC analyser, shall install it within 45 days.
- MPCB shall carry out Red- LSI/MSI sampling on monthly basis.
- Monthly District level Committee meeting shall be conducted.

Meeting ended with the vote of thanks to the Chair.

  
 (Dr. V. M. Motghare) 04/06/2019  
 Joint Director (Air Pollution Control)  
 MPC Board, Mumbai

  
 (Dr. Avinash Dhakne, IAS)  
 Member Secretary  
 MPC Board, Mumbai

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